में 66 इनमें से 35 बहुपक्षीय करार थे । ये करार 31 देशों के साथ किये गये ।

जहां तक उद्देश्यों का सम्बन्ध है, ये करार विदेशी सहायता तथा ऋण, व्यापार, पारगमन, समुद्री सीमा, परमाणु ऊर्जा, हैवी वाटर, बाहय अन्तरिक्ष उपग्रह, मानवाधिकार, सांस्कृतिक मामले, कौंसली मामले, दोहरे कराधान से बचना, प्रत्यागण तथा कुछ अन्य बातों से सम्बन्धित थे ।

पिछले $2\frac{1}{2}$ वर्षों के दौरान सम्पन्न करारों तथा उनके उद्देश्यों के सम्बन्ध में एक सूची सभा के पटल पर रख दी गई है [ग्रन्थालय में रखी गई । देखिये संख्या एल टी—240/80]

**Strike in Grindlay Bank**

*69. SHRI SUSHIL KUMAR BHATTACHARYA: Will the Minister of LABOUR be pleased to state:

(a) whether the Grindlays Bank employees all over India have been on strike since 5th November, 1979;

(b) if so, the demands of the strikers thereof; and

(c) the steps taken by Government to settle the dispute thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) The employees of the Grindlays Bank all over India went on strike with effect from 5th November, 1979. The Employees of the Delhi and Srinagar branches of the bank have resumed work from the forenoon of the 28th January 1980;

(b) Following are the main demands of the workmen:—

(i) Payment of bonus for the accounting year commencing in 1976 to 1982 at rates higher than those admissible under Payment of Bonus Act, 1965;

(ii) Payment of additional allowance @ Rs. 2000 per annum per worker as against existing rate of Rs. 1100 per annum per worker;

(iii) Enhancement of lunch allowance from Rs. 50 per worker per month to Rs. 120 per month per worker.

(iv) Enhancement of canteen subsidy.

(v) Enhancement of housing loan.

(c) The dispute was taken up in conciliation without success. With a view to arriving at an amicable settlement, the parties were advised on 18th December, 1979 to continue further discussions. They have since reported that their Bilateral discussions have also ended in failure. Further pursuasive measures are underway for having a negotiated settlement in the matter.

**परमाणु शस्त्रों के बारे में भारत पाक सन्धि**

*70. श्री **छीतुभाई गामित** : क्या **विदेश** मंत्री यह बताने **की** कृपा करेंगे कि :

(क) क्या यह सच है कि भारत ने भारत और पाकिस्तान के बीच परमाणु शस्त्रों का निर्माण न करने सम्बन्धी सन्धि के बारे में कथित अमरीकी प्रस्तावों पर अपने विचार व्यक्त किए हैं; **और**

(ख) यदि हां, तो विशेष रूप से इन वर्तमान परिस्थितियों को देखते हुए जब कि अमरीका ने पाकिस्तान को शस्त्रों की सप्लाई खुले तौर पर आरम्भ कर दी है, सरकार की उस पर क्या प्रतिक्रिया है ?

**विदेश मंत्री (श्री पी० वी० नरसिंह राव)** : (क) संयुक्त राज्य अमरीका द्वारा ऐसी किसी सन्धि के प्रस्ताव की जानकारी सरकार को नहीं है ।

(ख) प्रश्न नहीं उठता ।

**Recognition to Kampuchea**

*71. SHRI SAMAR MUKHERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are considering any proposal to recognise the Kampuchea Government headed by Heng Samarin;

(b) if so, when; and

(c) if not, the reason therefor?